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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a Statement (Hindi and English versions) on Quarterly Review of the Trends in receipts and expenditure in relation to the budget at the end of third Quarter of the financial year 2010-11 under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

(Placed in Library, See No. LT 4397/15/11)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Drinking Water and Sanitation, Ministry of Rural Development for the year 2011-2012.

(Placed in Library, See No. LT 4398/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): On behalf of my senior colleague, Shri Ghulam Nabi Azad, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4399/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Medical Research, New Delhi, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4400/15/11)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the National Aviation Company of India Limited, New Delhi, for the year 2009-2010.
 - (ii) Annual Report of the National Aviation Company of India Limited, New Delhi, for the year 2009-2010, alongwith

Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4401/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of my colleague, Shri Kapil Sibal, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Project of History of Indian Science, Philosophy and Culture, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Project of History of Indian Science, Philosophy and Culture, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4402/15/11)

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): I beg to lay on the Table:-

(1) A copy each of the Annual Reports for the year 2009-2010 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-

(i) Institute of Hotel Management, Catering and Nutrition, New Delhi.

(ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.

(iii) National Council for Hotel Management and Catering Technology, Noida.

(2) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the above Institutes for the year 2009-2010.

(Placed in Library, See No. LT 4403/15/11)

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (DR. M.S. GILL): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2011-2012.

(Placed in Library, See No. LT 4404/15/11)

THE MINISTER OF WATER RESOURCES AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Water Resources for the year 2011-2012.

(Placed in Library, See No. LT 4405/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2008-2009.

(iii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Women, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4406/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the Notification No. S.O. 473(E) (Hindi and English versions) published in Gazette of India dated the 3rd March, 2011, notifying species which are on the verge of extinction or likely to become extinct in the near future as a threatened species and prohibit or regulate their collection and take steps to rehabilitate these species issued under Section 38 of the Biological Diversity Act, 2002.

(Placed in Library, See No. LT 4407/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): On behalf of Shri Ajay Maken, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2011-2012.

(Placed in Library, See No. LT 4408/15/11)

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI PAWAN KUMAR BANSAL): On behalf of Prof. K.V. Thomas, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:-

(1) The Legal Metrology (General) Rules, 2011 published in the Notification No. G.S.R. 71(E) in Gazette of India dated the 8th February, 2011.

(2) The Legal Metrology (Approval of Models) Rules, 2010 published in Notification No. G.S.R. 183(E) in Gazette of India 4th March, 2011.

(Placed in Library, See No. LT 4409/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hindustan Antibiotics Limited for the year 2009-2010 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 4410/15/11)

(2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the years 2008-2009 and 2009-2010 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 44011/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the India Trade Promotion Organisation and the Department of Commerce, Ministry of Commerce and Industry for the year 2011-2012.

(Placed in Library, See No. LT 4412/15/11)

(ii) Memorandum of Understanding between the PEC Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2011-2012.

(Placed in Library, See No. LT 4413/15/11)

(iii) Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2011-2012.

(Placed in Library, See No. LT 4414/15/11)

(2) A copy of the Special Economic Zones (Sixth Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 982(E) in Gazette of India dated 16th December, 2010, under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005, together with Statement of Objects and Reasons and explanatory note.

(Placed in Library, See No. LT 4415/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

(1) A copy of the All India Council for Technical Education (Grant of Approvals for Technical Institutions) Regulations, 2010 (Hindi and English versions) published in Notification No. F. No. 37/3/Legal/2010 in weekly Gazette of India 12th February, 2010 under Section 24 of the All India Council for Technical Education Act, 1987.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4416/15/11)

(3) A copy of the Notification No. F. No. 37/3/Legal/2008 (Hindi and English versions) published in Gazette of India dated 22nd February, 2010, repealing the All India Council for Technical Education (constitution and functions of National Board of Accreditation) Regulations, 2008 issued under the All India Council for Technical Education Act, 1987.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4417/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4418/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4419/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2009-2010.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4420/15/11)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Jamshedpur , for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Jamshedpur, for the year 2007-2008.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4421/15/11)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya National Institute of Technology, Jaipur , for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya National Institute of Technology, Jaipur, for the year 2009-2010.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4422/15/11)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2009-2010, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Bhopal, for the year 2009-2010.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
(Placed in Library, See No. LT 4423/15/11)
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Pune, for the year 2009-2010, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Pune, for the year 2009-2010.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
(Placed in Library, See No. LT 4424/15/11)
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2009-2010.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2009-2010, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2009-2010.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
(Placed in Library, See No. LT 4425/15/11)
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Technology, Kokrajhar , for the year 2009-2010, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Technology, Kokrajhar, for the year 2009-2010.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
(Placed in Library, See No. LT 4426/15/11)
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2009-2010, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2009-2010.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
(Placed in Library, See No. LT 4427/15/11)
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2009-2010.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2009-2010.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 4428/15/11)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Warangal , for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Warangal, for the year 2009-2010.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 4429/15/11)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Chandigarh Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chandigarh Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2009-2010.

(Placed in Library, See No. LT 4430/15/11)

(30) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2008-2009.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No. LT 4431/15/11)

(32) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2009-2010.

(33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in Library, See No. LT 4432/15/11)

(34) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2009-2010.

(35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.

(Placed in Library, See No. LT 4433/15/11)

- (36) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2009-2010.
- (37) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.
- (Placed in Library, See No. LT 4434/15/11)
- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2009-2010.
- (39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.
- (Placed in Library, See No. LT 4435/15/11)
- (40) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teacher's Training and Research, Bhopal, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teacher's Training and Research, Bhopal, for the year 2009-2010.
- (41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.
- (Placed in Library, See No. LT 4436/15/11)
- (42) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2009-2010.
- (43) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (42) above.
- (Placed in Library, See No. LT 4437/15/11)
- (44) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2009-2010.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizawl, for the year 2009-2010.
- (45) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (44) above.
- (Placed in Library, See No. LT 4438/15/11)
- (46) A copy of the Annual Accounts (Hindi and English versions) of the Tripura University, Suryamaninagar, for the year 2009-2010, together with Audit Report thereon.
- (47) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (46) above.

(48) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur , for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology, Durgapur , for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Durgapur, for the year 2009-2010.

(49) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (48) above.

(Placed in Library, See No. LT 4440/15/11)

(50) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Rourkela, for the year 2009-2010.

(51) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (50) above.

(Placed in Library, See No. LT 4441/15/11)

(52) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Agartala, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Agartala, for the year 2009-2010.

(53) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (52) above.

(Placed in Library, See No. LT 4442/15/11)

(54) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Calicut, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Calicut, for the year 2009-2010.

(55) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (54) above.

(Placed in Library, See No. LT 4443/15/11)

(56) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Karnataka, Surathkal, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Karnataka, Surathkal, for the year 2009-2010.

(57) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (56) above.

(Placed in Library, See No. LT 4444/15/11)

- (58) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Lumami, for the year 2009-2010.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland University, Lumami, for the year 2009-2010.
- (59) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (58) above.
- (Placed in Library, See No. LT 4445/15/11)
- (60) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Rajasthan, Ajmer, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Rajasthan, Ajmer, for the year 2009-2010.
- (61) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (60) above.
- (Placed in Library, See No. LT 4446/15/11)
- (62) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2009-2010, together with Audit Report thereon.
- (Placed in Library, See No. LT 4447/15/11)
- (63) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2009-2010.
- (64) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.
- (Placed in Library, See No. LT 4448/15/11)
- (65) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2009-2010.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Puducherry, for the year 2009-2010.
- (66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.
- (Placed in Library, See No. LT 4449/15/11)
- (67) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year

2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2009-2010, together with Audit Report thereon.

(68) Statement (Hindi and English versions) showing reasons for delay of Annual Accounts Mentioned at (ii) of (67) above.

(Placed in Library, See No. LT 4450/15/11)

(69) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Karnataka, Bangalore, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Karnataka, Bangalore, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Karnataka, Bangalore, for the year 2008-2009.

(70) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (69) above.

(Placed in Library, See No. LT 4451/15/11)

(71) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Karnataka, Bangalore, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Karnataka, Bangalore, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Karnataka, Bangalore, for the year 2009-2010.

(72) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (71) above.

(Placed in Library, See No. LT 4452/15/11)

(73) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu, Thiruvavur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Thiruvavur, for the year 2009-2010.

(74) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (73) above.

(Placed in Library, See No. LT 4453/15/11)

(75) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Kashmir, Srinagar, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Kashmir, Srinagar, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Kashmir, Srinagar, for the year 2009-2010.

76) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (75) above.

(Placed in Library, See No. LT 4454/15/11)

- (77) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2009-2010.
- (78) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (77) above.
- (Placed in Library, See No. LT 4455/15/11)
- (79) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Education Project Council, Ranchi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jharkhand Education Project Council, Ranchi, for the year 2008-2009.
- (80) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (79) above.
- (Placed in Library, See No. LT 4456/15/11)
- (81) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, Vijayawada, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, Vijayawada, for the year 2008-2009.
- (82) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (81) above.
- (Placed in Library, See No. LT 4457/15/11)
- (83) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of section 32 of the National Council for Teacher Education Act, 1993:-
- (i) Notification No. F. 47-49/2009/NCTE/CDN(Pt.) published in Gazette of India dated the 20th August, 2010, regarding nomination of Prof. J. C. Soni as Chairperson of Eastern Regional Committee, Bhubaneswar, National Council for Teacher Education.
- (ii) Notification No. F. 47-49/2009/NCTE/CDN published in Gazette of India dated the 25th August, 2010, regarding Termination of Northern Regional Committee, Jaipur.
- (iii) Notification No. F. 61-03/20/2010/NCTE(N&S) published in Gazette of India dated the 25th August, 2010, regarding minimum qualifications for a person to be eligible for appointment as a teacher in Class I to VIII in a school.
- (84) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (83) above.
- (Placed in Library, See No. LT 4458/15/11)
- (85) A copy of the National Council for Teacher Education (Guidelines for regulation of tuition fees and other fees chargeable by unaided teacher education institutions) Amendment Regulation, 2010 (Hindi and English versions) published

in Notification No. F. 51-3/2009/Pt/NCTE(N&S) in Gazette of India dated the 25th August, 2010 under sub-section (2) of section 33 of the National Council for Teacher Education Act, 1993.

(86) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (85) above.

(Placed in Library, See No. LT 4459/15/11)

(87) A copy of the Notification No. IG/Admn.(G)/Ord.5/2009/1978 (Hindi and English versions) published in weekly Gazette of India dated the 12th November, 2010, relating to amendment under Clause 1(v) of the Ordinance on Recognition of Examinations/Degrees (Ordinance 5) of the Indira Gandhi National Open University under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985.

(Placed in Library, See No. LT 4460/15/11)

(88) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Lucknow, for the year 2009-2010.

(89) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (88) above.

(Placed in Library, See No. LT 4461/15/11)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): On behalf of Shri Namo Narain Meena, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

(1) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Central Excise) (No. 23 of 2010-11)-Compliance Audit for the year ended March, 2010.

(Placed in Library, See No. LT 4462/15/11)

(2) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Customs) (No. 24 of 2010-11)-Compliance Audit for the year ended March, 2010.

(Placed in Library, See No. LT 4463/15/11)

(3) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Service Tax) (No. 25 of 2010-11)-Performance Audit of Service Tax on construction services for the year ended March, 2009.

(Placed in Library, See No. LT 4464/15/11)

(4) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Service Tax) (No. 29 of 2010-11)-Compliance Audit for the year ended March, 2010.

(Placed in Library, See No. LT 4465/15/11)

(5) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Central Excise & Service Tax) (No. 30 of 2010-11)-Performance Audit of CENVAT Credit Scheme for the year ended March, 2009.

(Placed in Library, See No. LT 4466/15/11)

(6) Report of the Comptroller and Auditor General of India-Union Government (Direct Taxes) (No. 36 of 2010-11)-Taxation of assessee engaged in the Film and Television industry for the year ended March, 2010.

(Placed in Library, See No. LT 4467/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Prof. Saugata Roy, I beg to lay on the Table:-

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Development Authority, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4468/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 2009-2010.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4469/15/11)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): On behalf of Shri S. S. Palanimanickam I beg to lay on the Table :-

(1) A copy of the Oriental Bank of Commerce (Officers') Service (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. 3946 in Gazette of India dated 22nd December, 2010, under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

(Placed in Library, See No. LT 4470/15/11)

(2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 35 of 2010-11)-Performance Audit of Defence Estates Management for the year ended March, 2010 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 4471/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri Jitin Prasada I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

(i) S.O. 2704(E) published in Gazette of India dated the 2nd November, 2010, making certain amendments in the Notification No. S.O. 1096(E) dated 4th August, 2005.

(ii) S.O. 2706(E) published in Gazette of India dated the 2nd November, 2010, making certain amendments in the Notification No. S.O. 1096(E) dated 4th August, 2005.

(iii) S.O. 314(E) published in Gazette of India dated the 10th February, 2011, making certain amendments to the Notification No. S.O. 1096(E) dated 4th August, 2005.

(iv) S.O. 139(E) published in Gazette of India dated the 20th January, 2011, making certain amendments in the Notification No. S.O. 1096(E) dated 4th August, 2005.

(Placed in Library, See No. LT 4472/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 11 of the National Highways Act, 1988:-

(i) S.O. 2705(E) published in Gazette of India dated the 2nd November, 2010, entrusting Rewa-Katni Section of National Highway No. 7 to the National Highways Authority of India.

(ii) S.O. 313(E) published in Gazette of India dated the 10th February, 2011, regarding entrustment of Panvel-Indapur Section of National Highway 17 in the State Government of Maharashtra to the National Highways Authority of India.

(iii) S.O. 315(E) published in Gazette of India dated the 10th February, 2011, entrusting the portion of National Highway No. 26B (Madhya Pradesh/Maharashtra border to Saoner) in the State of Maharashtra to the National Highways Authority of India.

(iv) S.O. 138(E) published in Gazette of India dated the 20th January, 2011, making certain amendments in the Notification No. S.O. 910(E) dated 21st April, 2010.

(Placed in Library, See No. LT 4473/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP):
I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the NEPA Limited, Nepa Nagar, for the year 2009-2010.

(ii) Annual Report of the NEPA Limited, Nepa Nagar, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4474/15/11)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2011-2012.

(Placed in Library, See No. LT 4475/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on

the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4476/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Voluntary Health Services (Aids Prevention and Control Project), Chennai, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Voluntary Health Services (Aids Prevention and Control Project), Chennai, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Voluntary Health Services (Aids Prevention and Control Project), Chennai, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4477/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2008-2009.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4478/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4479/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2009-2010.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4480/15/11)

(11) A copy of the Notification No. G.S.R. 82(E) (Hindi and English versions) published in Gazette of India dated 10th February, 2011, prohibiting manufacture, sale and distribution of certain drugs, mentioned therein, under Section 21 of the Drugs and Cosmetics Act, 1940, issued under the said Act.

(Placed in Library, See No. LT 4481/15/11)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the years 2004-2005 to 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the years 2004-2005 to 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2004-2005 to 2008-2009.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 4482/15/11)

(14) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2009-2010.

(ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library, See No. LT 4483/15/11)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2009-2010.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library, See No. LT 4484/15/11)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 2009-2010.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT 4485/15/11)

(20) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Red Cross Society for the years 2004-2005 to 2009-2010; MNJIO, Hyderabad for the years 2008-

2009 and 2009-2010; RCC, Trivandrum for the years 2007-2008 to 2009-2010 and 15 other institutions, mentioned therein, for the year 2009-2010, within the stipulated period of nine months after the close of the respective accounting years.

(21) A copy of the Drugs and Cosmetics (2nd Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. No. 101(E) in Gazette of India dated 18th February, 2011 under Section 38 of the Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT 4487/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): On behalf of Shri Mukul Roy I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Gautam Buddha Nagar, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Gautam Buddha Nagar, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4488/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri D. Napoleon I beg to lay on the Table a copy of the Corrigendum (Hindi and English versions) to the Outcome Budgets of the Ministry of Social Justice and Empowerment for the years 2008-2009 to 2010-2011.

(Placed in Library, See No. LT 4489/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): On behalf of Dr. S. Jagathrakshakan I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2011-2012.

(Placed in Library, See No. LT 4490/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): On behalf of Shri S. Gandhiselvan I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4491/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4492/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Ayurveda Vidyapeeth, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Ayurveda Vidyapeeth, New Delhi, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4493/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4494/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2009-2010.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4495/15/11)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (श्री अरुण यादव): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कम्पनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण):-

(एक) गुजरात स्टेट सीड्स कारपोरेशन लिमिटेड, गांधीनगर के वर्ष 2009-2010 के कार्यकरण का सरकार द्वारा समीक्षा।

(दो) गुजरात स्टेट सीड्स कारपोरेशन लिमिटेड, गांधीनगर का वर्ष 2009-2010 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेज़ी संस्करण)।

(Placed in Library, See No. LT 4496/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2009-2010, alongwith Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4497/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4498/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Liquid Crystal Research, Bengaluru, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Liquid Crystal Research, Bengaluru, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4499/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4500/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4501/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2009-2010.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4502/15/11)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2009-2010.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4503/15/11)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2009-2010.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4504/15/11)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2009-2010.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 4505/15/11)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Gurgaon, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Gurgaon, for the year 2009-2010.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 4506/15/11)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2009-2010.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 4507/15/11)

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